

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

High Court for the State of Telangana at Hyderabad - Civil Judges (Senior Division) - Vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) for the year 2020 - NOTIFIED.

ROC.NO.1286/2020-B.SPL.


NOTIFICATION NO.247-B.SPL:

DATED: 26 .05.2020.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).

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The High Court for the State of Telangana at Hyderabad, hereby notifies 3 vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) for the year 2020.


REGISTRAR (VIGILANCE)
High Court for the
State of Telangana